

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2989
ANSWERED ON:11.12.2012
FISHERMEN HOUSING SCHEME
Bhaiya Shri Shivraj

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received a proposal from the State Government of Madhya Pradesh for grant of ` 266.26 lakh under the Centrally Sponsored Fishermen Housing Scheme;
- (b) if so, the details thereof;
- (c) whether an amount of ` 133.00 lakh has been sanctioned against the said amount and sanctioning of the remaining amount of ` 133.26 lakh is awaited; and
- (d) if so, the time by which the remaining amount is likely to be sanctioned/released?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a)& (b): Yes, Madam. A proposal from the Government of Madhya Pradesh for grant of ` 266.25 lakh for construction of houses, tubewells and community halls was received for 2012-13 under the Centrally Sponsored Scheme "National Scheme of Welfare of fishermen".
- (c): Yes, Madam. A sum of ` 133.00 lakh was sanctioned as first installment on 24.9.2012.
- (d): The balance amount is released after the first installment is utilized by the State Government and its Utilisation Certificate along with Physical Progress report is furnished.